

## HIGH COURT OF CHHATTISGARH, BILASPUR


Endt. No. 8740 / Checker/  
III-6-1/2001(NDPS, Act)

Bilaspur, dated 22 August, 2019

Copy of Government Notification endt. No. 8217/2636/XXI-B/C.G./2019 dated 16-08-2019 issued by the Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Atal Nagar, Raipur regarding appointment of Special Judge under NDPS, Act for Civil District Bastar at Jagdalpur is forwarded to : -

- 1) The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 6) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 14) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, *for information of her Lordship.*
- 15) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, *for information of her Lordship.*
- 16) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 17) Registrar (Vigilance/ I. & E/Judicial/S & A), High Court of Chhattisgarh, Bilaspur *for information.*
- 18) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 19) The District and Sessions Judge, **Bastar at Jagdalpur**, *for information & necessary action.*
- 20) The Joint Registrar (S & A Cell/CSJA), High Court of Chhattisgarh, Bilaspur, *for information.*

- 21) The Additional Registrar (Judicial/ Administration/ D.E.& E./ Classification/Checker) High Court of Chhattisgarh, Bilaspur, *for information.*
- 22) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
- 23) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- 24) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 25) Section Officer/ Incharge, Court Manager/ JJB Cell/ Accounts/ O/o R.G./ Confidential/ Budget/Checker/ Protocol/ Works/ D.E./ Compliant/Writ/ Civil/ Criminal/ Central Filing Section/ Supreme Court Section/ Library/ Pension/Cashier/Cause List/Paper Book/Copying, High Court of Chhattisgarh, Bilaspur *for information.*
- 26) In-charge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site of this High Court.

  
23.8.19

**(Neelam Chand Sankhla)**  
**Registrar General**

**GOVERNMENT OF CHHATTISGARH**  
**LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA**  
**MAHANADI BHAWAN, NAVA RAIPUR (CG) 492002**

**NOTIFICATION**

Nava Raipur dated 14.08.2019

**F.No. -----/2636/XXI-B/C.G./2019,-** In exercise of the powers conferred by sub-section (2) of Section 36 of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), the State Government with the concurrence of the Hon'ble Chief Justice of High Court of Chhattisgarh, hereby, appoints Shri Achhe Lal Kachhi, IIIrd Additional Sessions Judge, Jagdalpur in place of Shri Devendra Nath Bhagat, Ist Additional Sessions Judge, Jagdalpur, as Special Judge for trial of cases under N.D.P.S. Act, at Jagdalpur.

**By order and in the name of the  
Governor of Chhattisgarh,**

(Ravi Shankar Sharma)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

**En.No. 8217/2636/XXI-B/C.G./2019,**

Nava Raipur dated 14.08.2019

Copy to:

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1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 8383/III-6-1/2001(Pl.-II)/ Bilaspur dated 9th August, 2019,
2. Principal Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Raipur,
3. Secretary, Government of India, Revenue Department, New Delhi,
4. District and Sessions Judge, Jagdalpur,
5. Shri Achhe Lal Kachhi, IIIrd Additional Sessions Judge to the Court of Ist Additional Session Judge, Jagdalpur,
6. Shri Devendra Nath Bhagat, Ist Additional Sessions Judge, Jagdalpur,
7. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,
8. Staff Officer to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
9. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary),  
for information and necessary action.

(Manceesh Kumar Thakur)

Additional Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department